[Shrimati Vijoya Chakravarty]

Government should assume a direct responsibility to bring about a quick solution to the border issue and to ensure that no attempt is made to hold Nagaland Elections within Assam boundary (Interruptions)

SHRI LAL K. ADVANI (Madhya Pradesh): This is not fair

यह तरीका ठीक नही है। ग्रापने पा तो इनको बोलने के लिए निमंत्रण नही देना चाहिए, ग्रौर ग्रगर निमंत्रण दिया है, तो काग्रेस पार्टी के डिस्टर्बेन्स के कारण उनको बोलने का ग्रवसर ही नहीं मिले, यह गलत बात है।

SHRI PAWAN KUMAR BANS \L: We are not disturbing. I wanted to raise a point of order.

SHRI P. N SUKUL: She has taken her seat. (Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): ... it is not the Central Government, but the Election Commission (Interruptions)

श्री श्रटल बिहारी गाजपेयी (मध्य प्रदेशों सभापति महोदय, ग्राज इन्हे इलेक्शन कमीशन की याद ग्रा रही है।

जब हरियाणा के चुनाव का मामला उठाया गया था, तब इलेक्शन कमीशन की याद नहीं स्राई।

श्रो पशुपति नाथ स्कृतः यह ग्राप हमको क्या बता रहे है ?

MR. CHAIRMAN: Shri Advani.

Crisis in Cinema industry due to indefinite strike by U.P. Exhibitors protesting against exorbitant tax rates

SHRI LAL K ADVANI (Madhya Pradesh): Sir, I rise to draw the attention of the Government to the grave unrest prevailing in the film industry be-

cause of the issue of Entertainment Tax. Last Sunday, all cinemas in the country downed their shutters in support of the U.P. strike. In U.P. since 16th October, all cinemas have been on an indefinite strike because of the exorbitant rate of Entertainment Tax imposed on them. which is 150 per cent, which is, perhaps, the highest in the country. Sir, I wish to make three points in this connection. Firstly, it must be realised that with the advent of video, with the expansion of television and with video piracy coming in between. I think has become essentially the poor man's entertainment Therefore, this kind of an approach from the U.P. State Government and from various other State Governments is wrong, and needs to be revised.

Secondly, Parliament must be concerned with this matter Since 1973-74, our Estimates Committee has been pursuing this i-sue. In its 58th report the Estimates Committee of the Lok Sabha had said, "The high rate of tax is pushing the zinema houses beyond the reach of the common man. What is more disquieting is that no part of tax money collected is being ploughed back in the industry with the result that this policy of high taxation is driving the industry into the hands of those unscrupulous people from whom it needs to be rescued. The Committee feels that there is need for the rationalisation of the rate of Entertainment Tax." Various committees which have into the matter in details have suggested modes of rationalisation, 20 per cent, 25 per cent for the lower classes some of them 40 per cent. In Delhi to day the rate is 40 per cent. But 150 per cent is absurd. The third point I would like to make is that there is need for a national policy in this regard. It should not be left entirely to the States. The film industry is one of the most important industries in the country. It was in consideration of this that in 1977 a national film policy committee was constituted A group was set up under Shri Shivram Karanth and that Shivram Karanth Committee submitted its report in 1980 or 1981, somewhere there. As far as I am aware, by and large, the Government is in agreement with the report. In that report the working group had said that the

prevalent rate of entertainment tax which on an average is 76 per cent of the basic admission rates should be considered exce-sively high by any standards. It made several recommendations in that regard as to how this should be reduced. I would like to appeal to the Government of India to intervene in this matter and not leave it to the State Government. Today, on the 11th, there is a big rally in Lucknow also on this issue. Perhaps many people from the film industry would be participating in it. It would be in the fitness of things if Mr. Panja, the Information and Broadcasting Minister, takes an initiative and sees to it that the recommendations of the Karanth Committee on National Film Policy are accepted by all the States, including the U.P. Government Thank you.

Reported social boycott of harijans and violence in pandatrai village of Bilasour district in Madhya Pradesd

श्री शरंद यादव (उत्तर प्रदेश) सभापति महोदय, मै एक ऐसी घटना का उल्लेख करना चाहता हूं जो कई दिन पहले घट गई ग्रौरवहां म्रव शाति स्थापित है ग्रौर मैं नही चाहता कि मेरी वात से या मेरे बयान से वहां की शांति भंग हो । मध्य प्रदेश मे छत्तीसगढ़ का इलाका है स्रौर वहा पर एक बिलासपुर जिला है। उसके ठीक 45 किलोमीटर दूर पाड/तराई नाम का एक स्थान है एक कसवा है वहां पर एक बड़ी दुर्घटना हुई ग्रौर उस दुर्घटना मे चार श्रादमी मारे गए । सभापति जी मै उस घटना का इसलिए उल्लेख कर रहा हं कि छत्तीसगढ के इलाके मे पिछले दस वर्षो से बड़े पैमाने पर तनाव फैला हम्रा है. सवर्ण लोगो मे अनुसूचित जाति के हरिजन लोगों में तनाव है। इस तनाव का कारण यह है कि वहा पर सतनामी नाम का एक सैक्ट पैदा हुन्रा जो चमार लोग है,हरिजन लोग है ग्रौर मोची लोग है उनका धंधा स्रौर पेशा सदियों से चमडे का रहा है। छत्तीसगढ मे उन लोगो की आबादी बड़े पमाने पर है । उन लोगों ने सतनामी नाम का एक ग्रांदोलन चला करके (व्यवधान)

श्री मगलराम मनहर (मध्य प्रदेश) उसको तोड-मरोड़ कर न बोलें।

श्री सभापति : उनको खत्म करने दीजिए । ग्राप ग्रपनी बा_{तै} संक्षेप मे कह दें ।

श्री भारत्यास मनहर उनका क्या धंधा है श्रापको पता नहीं है।...(ब्यक्टान)

श्री सभापित वह झगड़ा पैदा हो जायेगा वह बिलासपुर के है, यह हमारे जबलपुर ग्रौर उत्तर प्रदेश के है।

श्री शरद य हव : नहीं, मैं उनकी भावना को चोट नहीं पहुचाना चाह रहा । वहां सवर्ण और हरिजन के बीच बहुत पुराना झगड़ा हुआ है उस झगड़े का रूप और वढ़ा करके जो घटना हुई उसमें चार श्रादमी मारे गये और उनकी गाली से हत्या की गई । सभापति जी, मैं यह कहना चाहता हूं कि यह हत्या बचाई जा सकती थी यदि कांग्रेस पार्टी वहां लड़ाई नहीं करती । वहां इतने बड़े पैमाने पर कांग्रेस पार्टी के दो गुट लड़ रहे है । उनकी लड़ाई के नतीजें में यह चार श्रादमियों की हत्या ही गई । यानी श्राधी पार्टी तो सवर्णों की तरफ हो गई है।

श्री सभापति प्रच्छा होगा हम लोग पार्टियों की बात न करे, नही तो फिर बात बिगड़ती है ।

श्री शरद यादव सभापित जी, ग्रगर यह बात ग्रापके ध्यान मे नहीं लाई गई तो फिर वहा ग्रौर विवाद बढ़ेगा ग्रौर यह घटना ग्रागे बढ़ सकती है।

श्री सभापित मैं केवल सिद्धात की बात कह रहा हु कि ग्रच्छा होगा ग्रगर हम पार्टियो का नाम इस सदन मे न ले, ग्रननसैंसरली।

श्री शर्द यादव ठोक है, सभापित जी
मै श्रापका ग्रादेश मानता हू कि। इस घटना
के हो जाने के कारण जो मूल बात है जो
ठीक बात है वह पीछे चली गई है यानी
यह जो घटना है यह एक नाउ द्वारा सतनामी
हरिजन लोगो के बाल बनाने से हुई श्रौर
यह तनाव बढ़ा। तो जो मूल घटना है जो